

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 11.08.2017

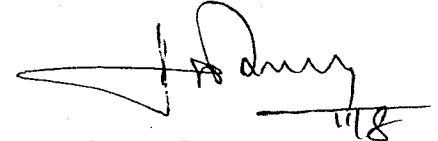
ORDER NO. 112 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **roster order no. 188 of 2016, for CESTAT Ahmedabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. D. M. Mishra, Membar (Judicial) and Hon'ble Sh. Ashok K. Arya, Member (Technical)	From 11.09.2017 to 15.09.2017	All Division Bench matters

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order



(A.Mohan Kumar)

Registrar

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Dy. Registrar